

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CA(CAA) – 139(PB)/2017**

**IN THE MATTER OF:**

**Vikas Ecotech Ltd.**

**And**

**Vikas Multicorp Ltd.**

**.... APPLICANT / PETITIONER**

**.... RESPONDENT**

**SECTION:**

**Under Section 230(1)**

**Order delivered on 09.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHINCAL)**


**PRESENTS:**

**For the Petitioner(s):- Mr. Suman Kumar, Advocate**

**For the Respondent(s):-**

**ORDER**

By order of the Bench, the matter is listed for hearing on 09.03.2018.

  
**(Nirmala Vincent)  
Court Officer**